NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Ravi Arva 7 Ors.

Arya Iron & Steel Co. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 r/w 244 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Adv. Manoj K Singh J for Res. 7- to 9

Adv. Tanulca De J Singh Go Associate

Founder Manoj u Singh

New Nelh

ORDER

CP No. 149/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)